

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4690

ANSWERED ON:23.08.2001

REDEVELOPMENT PLANS OF MUMBAI HIGH

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether any irregularities in the redevelopment plans of Mumbai High have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the Government have asked the CVC to inquire the matter before the investment made for redevelopment of Mumbai High;
- (d) if so, the details in this regard; and
- (e) the other steps taken by the Government to develop Mumbai High?

Answer

Minister of State in the Ministry of Petroleum & Natural Gas (Shri Santosh kumar Gangwar)

- (a) In order to improve the production and recoveries of oil and gas from Mumbai High North field, Oil & Natural Gas Corporation (ONGC) carried out studies for its redevelopment, in consultation with international consultants M/s. Gaffney, Cline & Associates, an internationally reputed reservoir consulting firm in U.K. and the Directorate General of Hydrocarbons. The ensuing redevelopment plan conceived as a modular approach has been approved by the ONGC Board. No irregularity has come to the notice of Government in this regard.
- (b): Does not arise.
- (c): No, Sir.
- (d) Does not arise.
- (e): Redevelopment Plans are comprehensive plans.